GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3883 ANSWERED ON:14.12.2009 FINANCIAL ASSISTANCE TO VOLUNTARY ORGANISATIONS Antony Shri Anto

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government is providing financial assistance to voluntary organizations for the rehabilitation and education of mentally retarted children;

(b) if so, the details thereof; and

(c) the number of applications pending before the Government for financial assistance during each of the last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) Yes, Sir.

(b)

(i) Under Deendayal Disabled Rehabilitation Scheme, funds are provided to non-governmental organizations to run various projects including Special Schools for mentally retarded children, Vocational Training Centres, Project for Pre-School and Early Intervention & Training etc.

(ii) Under the Scheme of Assistance to disabled Persons for Purchase/Fitting of Aids/Appliances, the needy disabled persons including mentally retarded children are assisted in procuring durable, sophisticated and scientifically manufactured standard aids and appliances to promote their social and psychological rehabilitation.

(c) State-wise details of the number of applications pending before the Government for financial assistance during each of the last three years is at annexure.